

ITEM NO.101

COURT NO.1

SECTION IIIA

S U P R E M E C O U R T O F  
R E C O R D O F P R O C E E D I N G S

I N D I A

Civil Appeal No(s). 1145 of 2006

STATE OF KARNATAKA ETC.

Appellant(s)

VERSUS

M/S. PRO LAB &amp; ORS. ETC.

Respondent(s)

Date : 14/01/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)	Mr. P Vishwanatha Shetty, Sr. Adv.
	Ms. Anita Shenoy, Adv.
	Ms. Neha Singh, Adv.
	Mr. Mahesh Thakur, Adv.
	Mr. Vybhav Ramesh, Adv.
	Mr. Deepak Shetty, Adv.

For Respondent(s)	Mr. Alok Yadav, Adv.
	Mr. Monish Panda, Adv.
	Mr. Somnath Shukla, Adv.
	Mr. M.P. Devanath, Adv.

Mr. Salman Khurshid, Sr. Adv.  
Mr. Imtiaz Ahmed, Adv.  
For M/s. Equity Lex Associates

Mr. Ajay Kumar Jha, Adv.  
Mr. M. P. Jha, Adv.

Mr. P. R. Ramasesh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Signature Not Verified

Digitally signed by  
NEETU KHAJURIA  
Date: 2015.01.17  
14:16:39 IST

Resuming his arguments at 11.55 a.m., Shri Alok

Reason:

Yadav, learned counsel appearing for the respondents  
concluded at 2.35 p.m. Thereafter, Shri Salman  
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Khurshid, learned senior counsel appearing on behalf of  
some other respondents made his submissions before the  
Court upto 03.15 p.m.

Hearing concluded.

Judgment reserved.

Written submissions, if any, may be filed within a  
week's time from today.

(Neetu Khajuria)  
Sr.P.A.

(Vinod Kulvi)  
Assistant Registrar

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C.A.V.  
(14/01/2015)

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Appellant(s)

VERSUS

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Respondent(s)

Cases cited :

(2001)	4 SCC	629
(2001)	4 SCC	593
(2005)	1 SCC	308
(1989)	2 SCC	645
(2003)	5 SCC	23
(1969)	2 SCC	283
(1996)	7 SCC	637
(1973)	1 SCC	216
(2013)	7 SCC	1
(2000)	2 SCC	385
(1995)	Sup.1	SCC 41
(1989)	3 SCC	488
(2006)	3 SCC	1
(2014)	7 SCC	1